

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/9474/2025	M/S AOM STANDARD DIARY AND AGROVET OPC PRIVATE LIMITED VS M/S YES BANK LTD.	ADARSH ANANDA PANDA VS VS	// () //	
2	D-BLAPL/7106/2025 BLAPL/2602/2025	SASHIDHAR DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	PHIRINGIA /46 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000053/2025	
3	D-BLAPL/7110/2025	NITHANIYEL DIGAL VS STATE OF ODISHA	MAHES DAS VS VS	/ /0 () //	
4	D-BLAPL/7112/2025	LALBIHARI CHAUDHARY VS STATE OF ODISHA	TRILOCHAN NANDA VS VS	DEOGAON /55 /2025 () //	
5	D-BLAPL/7121/2025	NAUSAD KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS VS	SOHELLA /51 /2025 () //	
6	D-BLAPL/7123/2025	MAYA TARIA VS STATE OF ODISHA	JAGABANDHU SAHU VS VS	PADAMPUR /38 /2025 () //	
7	D-BLAPL/7125/2025	RAKESH PARIDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS VS	/ /0 () //	
8	D-BLAPL/7127/2025	LAKHWINDER SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS VS	// () //	AOR20220002621C202500004
9	D-BLAPL/7129/2025	SUSILA LIMA @ SUSIL LIMA VS STATE OF ODISHA	PABITRA KUMAR PAIK VS VS	ADVA /62 /2023 () //	
10	D-BLAPL/7130/2025	KAILASH DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS VS	/ /0 () //	
11	D-BLAPL/7133/2025	RAJESH BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS VS	/ /0 () //	

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12	D-BLAPL/7134/2025	SUBASH DHOKADI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /64 /2002 () //	
13	D-BLAPL/7136/2025	PIYARUL SAIKH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /21 /2025 () //	
14	D-BLAPL/7138/2025	ASHISH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /29 /2025 () //	
15	D-BLAPL/7139/2025	SOURAV KUMAR SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAIDYANATHPUR /73 /2025 () //	
16	D-BLAPL/7148/2025	SURU SETH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /622 /2024 () //	AOR20220002233C202500001
17	D-BLAPL/7153/2025	DEEPAK KURRE @ SUDDU KURREI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /604 /2024 () //	
18	D-BLAPL/7155/2025	KALU SAMANTRAY VS STATE OF ODISHA	PRATIK NAYAK VS	BANAPUR P.S. /121 /2024 () //	
19	D-BLAPL/7157/2025	SK. KALLI MUDDIN @ SK.KALIMUDHIN VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
20	D-BLAPL/7162/2025	RAJKAMAL @ RAJKAMAL DEVA MANOHAR VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	/ /0 () //	
21	D-BLAPL/7164/2025	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	HINDOL /196 /2024 () //	
22	D-BLAPL/7167/2025	MOHAN @ MANA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /88 /2019 () //	
23	D-BLAPL/7169/2025	JOHAN MAJHI	BISWA RANJAN DAS	R.UDAYAGIRI /91 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7171/2025	ADAM RAITA	BISWA RANJAN DAS	R.UDAYAGIRI /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7173/2025	KAPILA SUNDARAY	BIJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7175/2025	BISWAJIT DAS	JAYAKRISHNA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7176/2025	SAMIR DEBNATH	JAYAKRISHNA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7179/2025	KAKUN @ BISWARANJAN DAS	SUKANTA KUMAR NAYAK	RAJKANIKA /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7180/2025	SAHABUDDIN MANDAL	MD. ARIF KHAN	/ /	AOR20230000401C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7184/2025	RABINARAYAN PANDA @ RABINDRA	JADUNATH PRADHAN	JANKIA P.S. /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7185/2025	MANINDRA PANKA	TUKUNA KUMAR MISHRA	RAIGHAR /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7187/2025	DAMBURUDHAR @ BHIMA PANAKA	TUKUNA KUMAR MISHRA	RAIGHAR /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7191/2025	KUNA GOND	TUKUNA KUMAR MISHRA	KUNDEI /83 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CMP/9462/2025	JOGENDRA BEHERA	SANJEEV UDGATA	/ /	
		VS	VS	()	

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35	D-CMP/9466/2025	ASHOKA ROUT M.LAXMAN NAIDU VS T.PARVATI	BASUDEV MISHRA VS	// // 0 //	
36	D-CMP/9470/2025	S. KALIDAS VS PRAMITA SWAIN	ASISH MISHRA VS	// 0 //	
37	D-CMP/9496/2025	MAHENDRA KUMAR PANDEY VS PHULENDRA PANDEY	ASWINI KUMAR DASH VS	// 0 //	
38	D-CMP/9504/2025	ARCHANA SAHOO VS ANIL KUMAR PANDA	OMPRAKASH MOHAPATRA VS	// 0 //	
39	D-CMP/9535/2025	SUDARSAN SAHOO VS A BHAGABAN PATRO	RAJEET ROY VS	// 0 //	AOR20220001462C202500022
40	D-CMP/9559/2025	RABI KUMAR AGRAWAL VS BISESWAR DANDAPAT	SWARUP KUMAR PATNAIK VS	// 0 //	
41	D-CONTC/9457/2025	ORISSA MANGANESE AND MINERALS LTD. VS ABANI KANTA PATTANAIAK,ADDL.SECRETARY,DIRECTOR OF MINES,ODISHA HEADS OF DEPARTMENT BUILDING,KHURDA	PRABIN DAS VS	// 0 //	
42	D-CONTC/9460/2025	JYOSTNA MOHAPATRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
43	D-CONTC/9465/2025 CONTC/1114/2025	BISWA RANJAN MOHANTY VS ALAKANANDA JENA,DY.REGISTRAR,CO-OPERATIVE SOCIETIES,KHUDA DIVN.	ADV. VS	// 0 //	
44	D-CONTC/9478/2025	MITHUN SETHI VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// 0 //	
45	D-CONTC/9479/2025	SANJAY KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //	

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46	D-CONTC/9480/2025	SUNITA MAHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //	
47	D-CONTC/9494/2025	HEMANTA KUMAR SAHOO VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
48	D-CONTC/9514/2025	SADASIBA SAHOO VS SJ. SATYABRATA SAHU, I.A.S.,ADDL. CHIEF SECY, HOME DEPTT., ODISHA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202500011
49	D-CONTC/9518/2025	RABINARAYAN PATRA VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
50	D-CONTC/9523/2025	RAMESH CHANDRA CHAND VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
51	D-CONTC/9524/2025	ASHOK KUMAR DAS VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
52	D-CONTC/9527/2025	ABHIRAM MALL VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
53	D-CONTC/9528/2025	PRASANNA KUMAR MALL VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
54	D-CONTC/9529/2025	TABHA SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
55	D-CONTC/9530/2025	NARESH CHANDRA SWAIN VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
56	D-CONTC/9531/2025	BIJAYA KUMAR ROUT VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
57	D-CONTC/9532/2025	NARENDRA KUMAR SAHOO	ADV.	//	

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		VS	VS	()	
58	D-CONTC/9533/2025	GIRISH S.N.,IAS SIMANCHALA BISOYI	ADV.	//	
		VS	VS	()	
59	D-CONTC/9536/2025	GIRISH S.N.,IAS ABHAYA KUMAR DAS	ADV.	//	
		VS	VS	()	
60	D-CONTC/9552/2025	GIRISH S.N.,IAS TANAYA NAIK	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
61	D-CONTC/9555/2025	SHALINI PANDIT, IAS BIBEKANANDA BEHERA	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
62	D-CONTC/9562/2025	SHALINI PANDIT, IAS APARNARANI TRIPATHY	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
63	D-CONTC/9564/2025	SHALINI PANDIT, IAS PARAMANANDA BARIK	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
64	D-CONTC/9568/2025	SHALINI PANDIT, IAS BABURAM MALLICK	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
65	D-CRLA/7113/2025	PRIYANKA PRIYADARSINI PATI,OAS SWETA @ SITA MALIK	ARUN KUMAR ACHARYA	BHANDARIPOKHARI /131 /2004	
		VS	VS	()	
66	D-CRLA/7115/2025	STATE OF ODISHA DAITYARI CHARAN NAHAK	BHABANI SHANKAR DASPARIDA	//	KORAPUT VIGILANCE /21 /2014
		VS	VS	()	
67	D-CRLA/7126/2025	STATE OF ODISHA(VIG.) CHAITAN PRASAD SINGH@CHAITAN	KRUSHNA CHANDRA MOHANTY	//	KHUNTA /1 /2019
		VS	VS	()	
68	D-CRLA/7128/2025	STATE OF ODISHA ASHIS KUMAR DASH @ ASHISH DASH	RAMESH CHANDRA MAHARANA	//	KUAKHIA /179 /2021
		VS	VS	()	

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69	D-CRLA/7147/2025	STATE OF ODISHA MANOJ @ VICKY YADAV VS	SK. ZAFARULLA VS	// JHARSUGUDA /591 /2021 ()	
70	D-CRLA/7159/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	BIJAYA KUMAR RAGADA VS	// KORAPUT VIGILANCE /19 /2015 ()	
71	D-CRLA/7165/2025	STATE OF ODISHA(VIG.) BANI @ DEBANARAYAN DEBNATH VS	SUJIT KUMAR SAHU VS	// TIRTOL /599 /2023 ()	
72	D-CRLA/7189/2025	STATE OF ODISHA SUMAN SEKHAR ROUT VS	DR.SIMANCHALLA RANJIT VS	// CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /3 /2023 ()	
73	D-CRLMC/7108/2025	STATE OF ODISHA KAMALAKANTA GANJU VS	DURGA DAS ROY VS	// BANDOMUNDA /141 /2022 ()	AOR20230000389C202500001
74	D-CRLMC/7111/2025	STATE OF ODISHA BHAGABAN MEHER VS	JUGALA KISHORE PANDA VS	// BOUDH /65 /2018 ()	
75	D-CRLMC/7120/2025	STATE OF ODISHA BABINA @ SUDHANSU BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /187 /2023 ()	
76	D-CRLMC/7141/2025	STATE OF ODISHA JULIA PRADHAN@AJIT KUMAR PRADHAN VS	TIRTH KUMAR SAHU VS	// KHANTAPADA /170 /2022 ()	
77	D-CRLMC/7145/2025	STATE OF ODISHA PRAMOD GANTA VS	JUGALA KISHORE PANDA VS	// GUDARI /40 /2020 ()	
78	D-CRLMC/7146/2025	STATE OF ODISHA MD. IMRAN VS	KRISHNA KUMAR LAL VS	// // ()	AOR20220000390C202500001
79	D-CRLMC/7149/2025	STATE OF ODISHA PRASANTA PATRNAIK VS	MOHAN KUMAR SAHU VS	// // /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/7168/2025	AJAY MADHUKAR THAKRE VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 () //	
81	D-CRLMC/7170/2025	MANTU BHATRA @ SATYA @ SATYABAN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /80 /2019 () //	
82	D-CRLMC/7181/2025	NIRANJAN ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	GURUDIJHATIA /69 /2022 () //	
83	D-CRLMC/7183/2025	PRIYA RANJAN SRICHANDAN VS STATE OF ODISHA	SATYA RANJAN PATI VS	DHAULI PS /36 /2025 () //	
84	D-CRLMC/7188/2025	BALABHADRA DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	CUTTACK VIGILANCE /39 /2003 () //	
85	D-CRLMC/7194/2025	J E DHAMNAGAR SASWAT KUMAR NANDI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	DHAMNAGAR /132 /2023 () //	
86	D-CRLMC/7195/2025	HARIHAR PANI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KUCHINDA /429 /2024 () //	
87	D-CRLMP/7150/2025	MANASI LENKA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //	AOR20220003344C202500012
88	D-CRLMP/7166/2025	HEMANTA GHOSH @ HEMANTA KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
89	D-CRLMP/7196/2025	PUSPA SHARMA VS DIRECTOR OF DEPT. OF HEALTH AND FAMILY WELFARE,BBSR	SANDIPANI NAYAK VS	//0 () //	
90	D-CRLREV/7105/2025	MANAS SAMAL VS STATE OF ODISHA	SOUMYA DEV RAY VS	GURUDIJHATIA /209 /1996 () //	
91	D-CRLREV/7140/2025	BIKASH KUMAR SETHY	SURYAKANTA DWIBEDI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-FAO/9482/2025	MANAGER(LEGAL),M/S CHOLA MS GENERAL INSURANCE CO.LTD.,KHOORDHA	RANCHO COILIKHAKHORDHA	//	
		VS	VS	()	
		KALPANA SAHOO		//	
93	D-MACA/9446/2025	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	()	
		SANJIT PATTANAYAK@PATNAIK		//	
94	D-MACA/9492/2025	ARCHANA NAYAK	ANANGA KUMAR OTTA	//	
		VS	VS	()	
		GYANA RANJAN KHUNTIA		//	
95	D-MACA/9493/2025	PUNAM ORAM @ EKKA	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	
		D.M., UNITED INDIA INSUARNCCE CO.LTD.,SUNDARGARH		//	
96	D-MATA/9507/2025	JAGYAN NARAYAN PANDA	SAMINA SHAHIN	//	
		VS	VS	()	
		GEETANJALI DASH @ PANDA		//	
97	D-OTAPL/9483/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)	TUSHAR KANTI SATAPATHY, SR, S.C (GST CENTRAL/TAX AND CUSTOM)		AOR20220001780C202500027
		VS	VS	()	
		M/S. GORDHAN JAGWANI		//	
98	D-OTAPL/9513/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR	TUSHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500028
		VS	VS	()	
		M/S. ANIL JAGWANI		//	
99	D-OTAPL/9534/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR	TUSHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500029
		VS	VS	()	
		M/S. ASHOK KUMAR LOHIA		//	
100	D-OTAPL/9566/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR	TUSHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500030
		VS	VS	()	
		M/S. ANIL JAGWANI		//	
101	D-RPFAM/9544/2025	SUJIT KUMAR MOHARANA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
		ABAKASH MOHARANA		//	
102	D-RSA/9538/2025	SUBAL KUMAR NAIK	PRAVASH CHANDRA JENA	//	
		VS	VS	()	

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103	D-RVWPET/9438/2025	SUDHIR CHANDRA NAIK ASHOK JUNEJA VS COLLECTOR, SAMBALPUR	ASWINI KUMAR DASH VS	// // ()	
104	D-RVWPET/9503/2025	RADHU CHARAN BEHURA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, MINISTRY OF JALSHAKTI, GOI,	ADV. VS	// ()	
105	D-RVWPET/9526/2025	JYOTIRMAYEE DUTTA VS STATE OF ODISHA	ADV VS	// ()	AOR20230000802C202500016
106	D-RVWPET/9554/2025	ANANTA PRASAD PATRA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, MINISTRY OF JALSHAKTI, GOVT//OF INDIA	ADV. VS	// ()	
107	D-SAO/9440/2025	NARASINGHA SAHU VS MINAKUMARI THAKUR	SAROJ KUMAR PADHY VS	// ()	
108	D-TRP(C)/9557/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	// ()	
109	D-WA/9423/2025	STATE OF ODISHA VS MAMATA SWAIN	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000172C202500122
110	D-WA/9424/2025	PRINCIPAL SECY, WATER RESOURCES, DEPTT., ODISHA VS AMULYA TARAI	SHUBHA BIKASH PANDA, A.G.A. VS	// ()	LOD20240000200C202500122
111	D-WA/9426/2025	STATE OF ODISHA VS SHIB SANKAR BHANJA	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000172C202500123
112	D-WA/9512/2025	STATE OF ODISHA VS RAMAKANTA SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	LOD20240000172C202500124
113	D-WA/9515/2025	STATE OF ODISHA VS SUMATI NAYAK	RAJANI BHUSAN MISHRA,A.G.A VS	// ()	LOD20240000194C202500130

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114	D-WA/9522/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	PRATIK NAYAK VS	// () //	
115	D-WA/9543/2025	STATE OF ODISHA VS MAHENDRA KUMAR DAS	SASWAT DAS, A.G.A. VS	// () //	LOD20240000200C202500123
116	D-WP(C)/9421/2025	BASANTA KUMAR LIMA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	AOD20230000737C202500015
117	D-WP(C)/9422/2025	JIJNASA BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	AOD20230000737C202500014
118	D-WP(C)/9425/2025	AJAY KUMAR DASH VS STATE TAX OFFICER, CT AND GST, BHADRAK CIRCLE, BALASORE	ITISHREE TRIPATHY VS	// () //	
119	D-WP(C)/9427/2025	RUPA PARIDA VS GOVT OF ODISHA, BBSR	GOPINATH MISHRA VS	// () //	
120	D-WP(C)/9428/2025	SANJAY KUMAR BAL VS GOVT. OF ODISHA	GOPINATH MISHRA VS	// () //	
121	D-WP(C)/9429/2025	SOMESH BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //	
122	D-WP(C)/9430/2025	SRIPATI BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //	
123	D-WP(C)/9431/2025	PAWAN KUMAR AGARWAL VS UNION OF INDIA	KIRAN KUMAR PATEL VS	// () //	AOD20240000667C202500002
124	D-WP(C)/9432/2025	HADUBANDHU NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, O.F. D.C LTD.	MANOJ KUMAR NAYAK VS	// () //	AOR20230001273C202500002
125	D-WP(C)/9433/2025	AKASH BEHERA	RAJALAXMI BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/9434/2025	GAYATRI PRADHAN	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/9435/2025	PRIYABRATA SAHU	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/9436/2025	MANOJ PRADHAN	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/9437/2025	SIBU PRADHAN	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/9439/2025	J SATYAJIT PRUSTY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		THE RECOVERY OFFICER , DEBTS RECOVERY TRIBUNAL		//	
131	D-WP(C)/9441/2025	BHARATI BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/9442/2025	NALINI PRABHA PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/9443/2025	SATYANANDA NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/9444/2025	MAHENDRA KUMAR BARIK	PARSURAM PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/9445/2025	BASANTA KUMAR SAHOO	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/9447/2025	DR.NARAYAN RAO	TARANANDA PATTANAYAK	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/9448/2025 WP(C)/6742/2025	STATE OF ODISHA KAUSHALYA BAI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0	
138	D-WP(C)/9449/2025	RASMITA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0	
139	D-WP(C)/9450/2025	SHISHIR KUMAR ROUT VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // 0	
140	D-WP(C)/9451/2025	GYANA RANJAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0	
141	D-WP(C)/9452/2025	RANJAN MEGHLAL SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0	
142	D-WP(C)/9453/2025	SHAKTI SWARUP SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0	
143	D-WP(C)/9454/2025	GOUTAM KUMAR PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
144	D-WP(C)/9455/2025	ORISSA MANGANESE AND MINERALS LTD., BBSR VS STATE OF ODISHA	PRABIN DAS VS	// // 0	
145	D-WP(C)/9456/2025	AVIPSA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0	
146	D-WP(C)/9458/2025	ISHWAR ORAM VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// // 0	
147	D-WP(C)/9459/2025	JOGI BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// // 0	AOR20220004593C202500015

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/9461/2025	CHITRASEN BHATRA @ CHITSEN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// () //	
149	D-WP(C)/9463/2025	SK ABDUL HALIM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// () //	
150	D-WP(C)/9464/2025	SACHIDANANDA BISHOYE VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
151	D-WP(C)/9467/2025 WP(C)/6747/2025	PRADIP MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// () //	
152	D-WP(C)/9468/2025	SAKUNTALA MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //	
153	D-WP(C)/9469/2025	SABITA PRUSTY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //	
154	D-WP(C)/9471/2025	MANOJ KUMAR SAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500028
155	D-WP(C)/9472/2025	KISHOR BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500029
156	D-WP(C)/9473/2025	ANANDA KUMAR NAIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500030
157	D-WP(C)/9475/2025	NISHAMANI PATTANAYAK VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// () //	
158	D-WP(C)/9476/2025	DEEPAK NAYAK VS INDUSIND BANK LTD., BBSR	ANJAN KUMAR BISWAL VS	// () //	
159	D-WP(C)/9477/2025	JASODA SAHU @ BISWAL	SUSANTA KUMAR BARAL	//	AOR20220001297C202500072

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/9481/2025	BIJOY KUMAR BISWAL	JAYANANDAA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/9484/2025	PRAMOD KUMAR BAGH	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/9485/2025	SADANANDA NAYAK	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/9486/2025	BIJAY DAS	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/9487/2025	RAJIBLOCHAN PATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/9488/2025	BASUDEV SAHOO	RAMA CHANDRA JENA	//	
		VS	VS	0	
		C.E.O. FIRST BANK, MUMBAI		//	
166	D-WP(C)/9489/2025	MAMINI SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/9490/2025	SARAT CHANDRA ROUT	PRONoy MOHANTY	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER , ADDITIONAL REVISIONAL COURT IV , ODISHA		//	
168	D-WP(C)/9491/2025	RATIKANTA ROUT	SATYA RANJAN MULIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/9495/2025	B.SWETALINA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		SATYADEEP BEHERA		//	
170	D-WP(C)/9497/2025	RAMESH CHANDRA NAYAK	AKSHAYA KUMAR JENA	//	
	WP(C)/6782/2025	VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR		//	
171	D-WP(C)/9498/2025	DR. SUSANTA KUMAR BASA	JAYANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
172	D-WP(C)/9499/2025	PARAMANANDA SETHI	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
173	D-WP(C)/9500/2025	DR. HARISHCHANDRA BEHERA	JAYANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
174	D-WP(C)/9501/2025	PITAMBAR PALAI	MANOJA KUMAR KHUNTIA	//	
	WP(C)/6778/2025	VS	VS	0	
		STATE OF ODISHA		//	
175	D-WP(C)/9502/2025	JAMBUE ORAM	ASWINI KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
176	D-WP(C)/9505/2025	DEBASHIS MOHANTY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
177	D-WP(C)/9506/2025	ASHOK KUMAR MOHAPATRA	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
178	D-WP(C)/9508/2025	NATABAR NAYAK	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
179	D-WP(C)/9509/2025	SANTOSH KUMAR SAHOO	DINESH KUMAR PANDA	//	
		VS	VS	0	
		PRINCIPAL CUM CHIEF SECURITY COMMISSIONER, R.P.F., ECR, BBSR		//	
180	D-WP(C)/9510/2025	SANTANU SAHOO	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
181	D-WP(C)/9511/2025	BINAYA BAL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/9516/2025	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
183	D-WP(C)/9517/2025	NAROTTAM DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
184	D-WP(C)/9519/2025	BRAHMANANDA MANGARAJ VS THE COLLECTOR AND D.M. KHURDA	SUDEEP KUMAR SARANGI VS	// 0 //	
185	D-WP(C)/9520/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
186	D-WP(C)/9521/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
187	D-WP(C)/9525/2025	PRAMOD KUMAR SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
188	D-WP(C)/9537/2025	KUNJABIHARI DAS VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
189	D-WP(C)/9539/2025	TRINATH SAHOO VS COLLECTOR, KHURDA	BHARAT BHUSAN ROURAY VS	// 0 //	
190	D-WP(C)/9540/2025	DINESH KISHANLAL AGRAWAL @ D.K.AGARWAL VS SUB COLLECTOR, BARGARH	SAURAV TIBREWAL VS	// 0 //	
191	D-WP(C)/9541/2025	M/S. SUMITRA MOHAPATRA, KARANJAPADA, BALASORE VS THE COMMISSIONER CT AND GST, ODISHA,	ABHIRBANI PRASAD MOHANTY VS COMMISSIONERATE OF STATE TAX, BANIJYAKAR BHAWAN, CUTTACK	// 0 //	
192	D-WP(C)/9542/2025	V.JAGADISH RAO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
193	D-WP(C)/9545/2025	DHIREN KUMAR NAIK	BASUDEV BARIK	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/9546/2025	DURGA MADHAB BIDIKA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/9547/2025	UDAYAKAR SAHOO	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/9548/2025	SUDHAKAR MAHAKUD	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/9549/2025	SUDESHNA MAHARANA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/9550/2025	MADHUSUDAN SINGH	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/9551/2025	JAYANTI MANJARI GIRI	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/9553/2025	RATNAKAR BARIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/9556/2025	SATYABAN DHAL	DHARMENDRA SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/9558/2025	SUMANTA KUMAR SAHU	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/9560/2025	BAPI SINGH	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/9561/2025	KALPATARU PANDA	HARIPAD MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/9563/2025	STATE OF ODISHA RAJESWARI GOUD VS	SHASHI BHUSAN JENA VS	// // ()	
206	D-WP(C)/9565/2025	STATE OF ODISHA MAMATA PATRA VS	SHASHI BHUSAN JENA VS	// // ()	
207	D-WP(C)/9567/2025	STATE OF ODISHA JAGANNATH HONTAL VS	BHABANI PRASAD MOHANTY VS	// // ()	
208	D-ABLAPL/7101/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ SANTOSH SAHU VS	ASIT KUMAR OTTA VS	BADSAHI /69 /2025 ()	AOR20230000623C202500007
209	D-ABLAPL/7102/2025	STATE OF ODISHA PRADEEP DANDASANA VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /312 /2024 ()	AOR20220000246C202500010
210	D-ABLAPL/7103/2025	STATE OF ODISHA KARTIK NAIK @ KARTIKA NAIK VS	SIDHARTHA MISHRA VS	// KASHIPUR /262 /2024 ()	
211	D-ABLAPL/7104/2025	STATE OF ODISHA JUDHISTIR NAIK @ JUDHISTIRA NAIK VS	SIDHARTHA MISHRA VS	// KASHIPUR /267 /2024 ()	
212	D-ABLAPL/7107/2025	STATE OF ODISHA ALOK CHANDRA SAHU VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /5 /2025 ()	
213	D-ABLAPL/7109/2025	STATE OF ODISHA ADIL KUMAR JENA VS	CHHABI BEHERA VS	// CUTTACK SADAR /125 /2025 ()	
214	D-ABLAPL/7114/2025	STATE OF ODISHA PRAKASH CHANDRA PADHEE VS	TRILOCHAN NANDA VS	// DHANUPALI /41 /2025 ()	
215	D-ABLAPL/7116/2025	STATE OF ODISHA ASHWINI KUMAR PANDA VS	TRILOCHAN NANDA VS	// DHANUPALI /41 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/7117/2025	SIBU @ SIBADYUTI NANDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /12 /2025 () //	
217	D-ABLAPL/7118/2025	OM PRAKASH JENA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NIALI /61 /2025 () //	
218	D-ABLAPL/7119/2025	ASHOK BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	NIHALPRASAD /38 /2025 () //	
219	D-ABLAPL/7122/2025	SK. NASIM @ MIR NASIM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /45 /2025 () //	
220	D-ABLAPL/7124/2025	GHANASHYAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /17 /2025 () //	AOR20220001631C202500067
221	D-ABLAPL/7131/2025	ABHIRAM MAJHI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /160 /2025 () //	AOR20220001234C202500003
222	D-ABLAPL/7132/2025	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /160 /2025 () //	AOR20220001234C202500002
223	D-ABLAPL/7135/2025	ABDUL HAMID KHAN @ MANGULU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /17 /2025 () //	AOR20220002787C202500020
224	D-ABLAPL/7137/2025	SANTOSH MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /17 /2025 () //	
225	D-ABLAPL/7142/2025	PRANATI ACHARYA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /2 /2025 () //	
226	D-ABLAPL/7143/2025	LAXMAN SOREN @ LABA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /54 /2025 () //	
227	D-ABLAPL/7144/2025	KARTIK ORAM	PABITRA KUMAR NAYAK	BIRMITRAPUR /57 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/7151/2025	CHITTARANJAN PARIDA	PRAFULLA KUMAR BISWAL	PATTAMUNDAI /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/7152/2025	BHAJINDRA RANA	TRILOCHAN NANDA	DEOGAON /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/7154/2025	ANUJ KUMAR YADAV	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/7156/2025	NIHAR RANJAN DAS	MANAS KUMAR CHAND	KHURDA SADAR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/7158/2025	PRAKASH DALAI	MANAS KUMAR CHAND	KHURDA SADAR /44 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/7160/2025	BIJAYA PARIDA	MANAS KUMAR CHAND	NIRAKARPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/7161/2025	RAMESH KUMAR MANDAL @ RAJA MANDAL	PRAVASH CHANDRA JENA	MARINE PST TALCHUA /62 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/7163/2025	DEBASWARUP SAHU	BIJAYA KUMAR RAGADA	LAIKERA /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/7172/2025	JAYDEV BHAISAL	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/7174/2025	KUNA SUNDARA	BIJAY KUMAR BEHERA	SAHID NAGAR P.S. /551 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/7177/2025	SHANTI @ SHANTILATA GHADAI	BHABANI SANKAR MISHRA	BANKI /81 /2023	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :06/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/7178/2025	STATE OF ODISHA TAPAN KUMAR SAHU VS	SUKANTA KUMAR NAYAK (2) VS	// PIRAHAT P.S /193 /2022 ()	
240	D-ABLAPL/7182/2025	STATE OF ODISHA SOUMYARANJAN SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// JAGATSINGPUR /1129 /2024 ()	
241	D-ABLAPL/7186/2025	STATE OF ODISHA JASMIN SAHU @ SILA SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /17 /2025 ()	
242	D-ABLAPL/7190/2025	STATE OF ODISHA SAMADHAN MOHANTY VS	SOUMYA RANJAN DAS VS	// TANGARPALI /15 /2025 ()	
243	D-ABLAPL/7192/2025	STATE OF ODISHA NIRMALYA ROUT @ NIRMALYA PRASAD ROUT VS	SOUMYA RANJAN DAS VS	// PLANTSITE /129 /2025 ()	
244	D-ABLAPL/7193/2025	STATE OF ODISHA BANITA PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// KANAS /199 /2023 () //	AOD20240000645C202500004

# ORISSA HIGH COURT

MISC CASES FILED on :06/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/9474/2025 ARBP/ /	M/S AOM STANDARD DIARY AND AGROVEGETARIAN PRODUCTS, BBSRA MP	DEBIPRANAV LAL	8/2025
2	D-SAO/9440/2025 SAO/ /	NARASINGHA SAHU MP	SAROJ KUMAR PADHY	13/2025
3	D-OTAPL/9483/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	(GST CENTRAL TAX AND CUST 58/2025
4	D-OTAPL/9483/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	(GST CENTRAL TAX AND CUST 59/2025
5	D-OTAPL/9513/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	60/2025
6	D-OTAPL/9513/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	61/2025
7	D-OTAPL/9534/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	62/2025
8	D-OTAPL/9534/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	63/2025
9	D-OTAPL/9566/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	64/2025
10	D-OTAPL/9566/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAR KANTI SATAPATHY, SR. S.C	65/2025
11	D-TRP(C)/9557/2025 TRP(C)/ /	SRIYA SWATI SUCHARITA SWAIN MP	SATYA RANJAN PATI	66/2025
12	D-JCRLA/86/2019 JCRLA/86/2019	SRIRAM ORAM@LAGADA MP	MR.ASHOK BEHERA, (MR. MANAS CHAND) (MR.ABAKASH NANDA)	77/2025
13	D-CONTC/41773/2024 CONTC/7131/2024	NARAYAN KUMAR NATH MP	ADV.	100/2025
14	D-CONTC/42699/2024 CONTC/7244/2024	SURESH CHANDRA PRADHAN MP	SHAKTIDHAR MISHRA	101/2025
15	D-RVWPET/9438/2025 RVWPET/ /	ASHOK JUNEJA MP	ASWINI KUMAR DASH	117/2025
16	D-RVWPET/9503/2025 RVWPET/ /	RADHU CHARAN BEHURA MP	ADV.	118/2025
17	D-RVWPET/9554/2025 RVWPET/ /	ANANTA PRASAD PATRA MP	ADV.	119/2025
18	D-RPFAM/50711/2024 RPFAM/363/2024	BASANT KUMAR SRIKUHARI MP	TUSAR KUMAR MISHRA	127/2025
19	D-MATA/4770/2025 MATA/ /	SURENDRA TANTY MP	DR. PRASANTA KUMAR MISHRA	147/2025
20	D-MATA/9507/2025 MATA/ /	JAGYAN NARAYAN PANDA MP	SAMINA SHAHIN	148/2025
21	D-FAO/9482/2025 FAO/ /	MANAGER (LEGAL), M/S CHOLA MS GENERAL INVESTMENTS, KHORDHA MP	RAJIB RATH	170/2025
22	D-FAO/43569/2024 FAO/478/2024	ARATI JENA MP	SATYABAN SAHOO	171/2025
23	D-CRLREV/7105/2025 CRLREV/ /	MANAS SAMAL MP	SOUMYA DEV RAY	185/2025
24	D-CRLREV/7105/2025 CRLREV/ /	MANAS SAMAL MP	SOUMYA DEV RAY	186/2025
25	D-CRLREV/6837/2025 CRLREV/ /	KIRAN SAHU MP	SOUBHAGYA KUMAR DASH	187/2025
26	D-CRLREV/3428/2025	DAMODAR PRADHANI	RAJIB RATH	

27	CRLREV/ / D-RSA/2921/2025 RSA/ /	MP SK SARWAR KHALIQUE MP	SHAIK ABDUL NAYEEM	188/2025 327/2025
28	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	328/2025
29	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	329/2025
30	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	330/2025
31	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	331/2025
32	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	332/2025
33	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	333/2025
34	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	334/2025
35	D-BLAPL/3146/2025 BLAPL/1280/2025	SACHI @ SACHIKANTA BEHERA MP		335/2025
36	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	335/2025
37	D-BLAPL/1694/2025 BLAPL/858/2025	KAMAL LOCHAN DEHURI MP	AKSHAYA KUMAR SAHOO	336/2025
38	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	336/2025
39	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	337/2025
40	D-BLAPL/36125/2024 BLAPL/12124/2024	MADHURI BIHARI MP		337/2025
41	D-BLAPL/3523/2025 BLAPL/1321/2025	SK. SHAKEL MP		338/2025
42	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	338/2025
43	D-BLAPL/16906/2024 BLAPL/5761/2024	MUSTAQA ALLAM@MUSHTAQUE ALAM MP	KULDEEP MOHANTY	339/2025
44	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	339/2025
45	D-BLAPL/3341/2025 BLAPL/1419/2025	SUNIL BEHERA MP	BAISHNAB CHARAN PATRA	340/2025
46	D-BLAPL/29374/2024 BLAPL/9996/2024	RAMMI BHUYAN @ RAMMI PUSTY MP		341/2025
47	D-BLAPL/6179/2025 BLAPL/2448/2025	SOUMYA RANJAN PRADHAN MP	SOMANATH SATAPATHY	342/2025
48	D-BLAPL/1378/2025 BLAPL/536/2025	BALIA BEHERA MP		343/2025
49	D-BLAPL/36436/2024 BLAPL/12247/2024	BIJAYA KUMAR MAJHI MP	AJIT KUMAR MOHANTY	344/2025
50	D-BLAPL/28313/2024 BLAPL/9610/2024	PITAMBAR BEHERA MP	PREETAM MISHRA	345/2025
51	D-CMP/496/2025 CMP/92/2025	SUKUN NAIK @ SAKUNTALA PATEL MP		389/2025
52	D-CMP/9462/2025 CMP/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	390/2025
53	D-CMP/9462/2025 CMP/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	391/2025
54	D-CMP/9466/2025 CMP/ /	M.LAXMAN NAIDU MP	BASUDEV MISHRA	392/2025
55	D-CMP/9470/2025 CMP/ /	S. KALIDAS MP	ASISH MISHRA	393/2025
56	D-CMP/9535/2025 CMP/ /	SUDARSAN SAHOO MP	RAJJEET ROY	394/2025
57	D-CMP/9535/2025 CMP/ /	SUDARSAN SAHOO MP	RAJJEET ROY	395/2025

58	D-CMP/9559/2025 CMP/ /	RABI KUMAR AGRAWAL MP	SWARUP KUMAR PATNAIK	396/2025
59	D-ABLAPL/14831/2023 ABLAPL/14831/2023	RINKU BARIK MP	JUGALA KISHORE PANDA	619/2025
60	D-ABLAPL/11732/2023 ABLAPL/11732/2023	SANJUBALA BARAL MP		620/2025
61	D-ABLAPL/11785/2019 ABLAPL/11785/2019	RANENDRA KUMAR SAMAL MP		621/2025
62	D-ABLAPL/931/2025 ABLAPL/422/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		622/2025
63	D-ABLAPL/19584/2024 ABLAPL/7002/2024	DIBAKAR BEHERA MP	SUSANTA KUMAR BARAL	623/2025
64	D-ABLAPL/949/2025 ABLAPL/434/2025	BISHNU BEHERA @ BISHNU PRASAD BEHERA MP		624/2025
65	D-ABLAPL/38883/2024 ABLAPL/14957/2024	SHANTI SWARUP MOHANTY MP		625/2025
66	D-MACA/9446/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CUTPAUKTA MP		675/2025
67	D-MACA/9446/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CUTPAUKTA MP		676/2025
68	D-MACA/7635/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BERRHAMPUR MP	BERHAMPUR MOHAPATRA	677/2025
69	D-MACA/7648/2025 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTPAUKTA MP	BIRKINDAS MOHAPATRA	678/2025
70	D-MACA/9492/2025 MACA/ /	ARCHANA NAYAK MP	ANANGA KUMAR OTTA	679/2025
71	D-MACA/9492/2025 MACA/ /	ARCHANA NAYAK MP	ANANGA KUMAR OTTA	680/2025
72	D-MACA/9493/2025 MACA/ /	PUNAM ORAM @ EKKA MP	PRATAP CHANDRA CHHINCHANI	681/2025
73	D-MACA/9493/2025 MACA/ /	PUNAM ORAM @ EKKA MP	PRATAP CHANDRA CHHINCHANI	682/2025
74	D-MACA/9446/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CUTPAUKTA MP		683/2025
75	D-CRLMC/7108/2025 CRLMC/ /	KAMALAKANTA GANJU MP	DURGA DAS ROY	709/2025
76	D-CRLMC/4689/2025 CRLMC/708/2025	BASA @ BASANTA NATIA MP		709/2025
77	D-CRLMC/6174/2025 CRLMC/ /	DAYANIDHI SARANGI MP	SOUBHAGYA SWAIN	710/2025
78	D-CRLMC/7168/2025 CRLMC/ /	AJAY MADHUKAR THAKRE MP	RAMESH AGARWAL	711/2025
79	D-CRLMC/7181/2025 CRLMC/ /	NIRANJAN ROUT MP	SURYANARAYAN BISWAL	712/2025
80	D-CRLMC/7194/2025 CRLMC/ /	J E DHAMNAGAR SASWAT KUMAR NANDS MP	SATYA SMRUTI MOHANTY	713/2025
81	D-CRLA/18434/2024 CRLA/650/2024	DAMBARUDHARA DASH MP	BIKRAM CHANDRA GHADEI	729/2025
82	D-CRLA/7113/2025 CRLA/ /	SWETA @ SITA MALIK MP	ARUN KUMAR ACHARYA	730/2025
83	D-CRLA/7115/2025 CRLA/ /	DAITYARI CHARAN NAHAK MP	BHABANI SHANKAR DASPARIDA	731/2025
84	D-CRLA/7115/2025 CRLA/ /	DAITYARI CHARAN NAHAK MP	BHABANI SHANKAR DASPARIDA	732/2025
85	D-CRLA/7126/2025 CRLA/ /	CHAITAN PRASAD SINGH@CHAITAN MP	KRUSHNA CHANDRA MOHANTY	733/2025
86	D-CRLA/7126/2025 CRLA/ /	CHAITAN PRASAD SINGH@CHAITAN MP	KRUSHNA CHANDRA MOHANTY	734/2025
87	D-CRLA/7147/2025 CRLA/ /	MANOJ @ VICKY YADAV MP	SK. ZAFARULLA	735/2025
88	D-CRLA/7147/2025 CRLA/ /	MANOJ @ VICKY YADAV MP	SK. ZAFARULLA	736/2025
89	D-CRLA/7159/2025	RAMESH CHANDRA SAHOO	BIJAYA KUMAR RAGADA	

	CRLA/ /	MP		737/2025
90	D-CRLA/7159/2025	RAMESH CHANDRA SAHOO	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		738/2025
91	D-CRLA/7165/2025	BANI @ DEBANARAYAN DEBNATH	SUJIT KUMAR SAHU	
	CRLA/ /	MP		739/2025
92	D-CRLA/327/2023	BABULI KUDEI@KHANDIA	MAHES DAS, PRAMOD CHANDRA SEJPADA	
	CRLA/327/2023	MP		740/2025
93	D-CRLA/6213/2025	DUKHA NASANA BISI	RAJLAXMI BISWAL	
	CRLA/ /	MP		741/2025
94	D-CRLA/7189/2025	SUMAN SEKHAR ROUT	DR.SIMANCHALLA RANJIT	
	CRLA/ /	MP		742/2025
95	D-CRLA/7189/2025	SUMAN SEKHAR ROUT	DR.SIMANCHALLA RANJIT	
	CRLA/ /	MP		743/2025
96	D-CRLA/7189/2025	SUMAN SEKHAR ROUT	DR.SIMANCHALLA RANJIT	
	CRLA/ /	MP		744/2025
97	D-CRLA/7147/2025	MANOJ @ VICKY YADAV	SK. ZAFARULLA	
	CRLA/ /	MP		745/2025
98	D-WA/9423/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1350/2025
99	D-WA/9423/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1351/2025
100	D-WA/9423/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1352/2025
101	D-WA/9424/2025	PRINCIPAL SECY, WATER RESOURCES, DEPTH, ODISHA	SUBHODIP KISH PANDA, A.G.A.	
	WA/ /	MP		1353/2025
102	D-WA/9424/2025	PRINCIPAL SECY, WATER RESOURCES, DEPTH, ODISHA	SUBHODIP KISH PANDA, A.G.A.	
	WA/ /	MP		1354/2025
103	D-WA/9424/2025	PRINCIPAL SECY, WATER RESOURCES, DEPTH, ODISHA	SUBHODIP KISH PANDA, A.G.A.	
	WA/ /	MP		1355/2025
104	D-WA/9426/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1356/2025
105	D-WA/9426/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1357/2025
106	D-WA/5473/2025	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI, MR. PRAFULLA KU RATH, MR. BUDH	
	WA/365/2025	MP		1358/2025
107	D-WA/5473/2025	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI, MR. PRAFULLA KU RATH, MR. BUDH	
	WA/365/2025	MP		1359/2025
108	D-WA/5474/2025	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI	
	WA/366/2025	MP		1360/2025
109	D-WA/5474/2025	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI	
	WA/366/2025	MP		1361/2025
110	D-WA/46764/2024	UMAKANTA BISWAL	SRINIBASH SATAPATHY	
	WA/3227/2024	MP		1362/2025
111	D-WA/9522/2025	SANJAY KUMAR NAIK	PRATIK NAYAK	
	WA/ /	MP		1363/2025
112	D-WA/9522/2025	SANJAY KUMAR NAIK	PRATIK NAYAK	
	WA/ /	MP		1364/2025
113	D-WA/9512/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		1365/2025
114	D-WA/9515/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		1366/2025
115	D-WA/9512/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		1367/2025
116	D-WA/9515/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		1368/2025
117	D-WA/9515/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		1369/2025
118	D-WA/9512/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		1370/2025
119	D-WA/9543/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1371/2025
120	D-WA/9543/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1372/2025

121	D-WA/9543/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1373/2025
122	D-WP(C)/9425/2025 WP(C)/ /	AJAY KUMAR DASH MP	ITISHREE TRIPATHY	3977/2025
123	D-WP(C)/6696/2024 WP(C)/3585/2024	M/S. BHABANI SECURITY AGENCY, BHADRAK MP		3978/2025
124	D-WP(C)/44962/2024 WP(C)/26601/2024	SUBHAKANTA NAYAK MP		3979/2025
125	D-WP(C)/9441/2025 WP(C)/ /	BHARATI BEHERA MP	SHASHI BHUSAN JENA	3980/2025
126	D-WP(C)/9442/2025 WP(C)/ /	NALINI PRABHA PATRA MP	SHASHI BHUSAN JENA	3981/2025
127	D-WP(C)/9443/2025 WP(C)/ /	SATYANANDA NAIK MP	SHASHI BHUSAN JENA	3982/2025
128	D-WP(C)/9445/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	JAYDEEP PAL	3983/2025
129	D-WP(C)/9448/2025 WP(C)/6742/2025	KAUSHALYA BAI MP	AMIT PRASAD BOSE	3984/2025
130	D-WP(C)/9455/2025 WP(C)/ /	ORISSA MANGANESE AND MINERALS LTD MP	<del>DR. B. B. DAS</del>	3985/2025
131	D-WP(C)/9458/2025 WP(C)/ /	ISHWAR ORAM MP	BIJAY KUMAR MOHANTY	3986/2025
132	D-WP(C)/9459/2025 WP(C)/ /	JOGI BEHERA MP	SWAGAT KUMAR SAHU	3987/2025
133	D-WP(C)/9476/2025 WP(C)/ /	DEEPAK NAYAK MP	ANJAN KUMAR BISWAL	3988/2025
134	D-WP(C)/26184/2024 WP(C)/14904/2024	PUSPANJALI MISHRA MP	MANOJ KUMAR MOHANTY	3989/2025
135	D-WP(C)/4512/2025 WP(C)/3615/2025	M/S. L K BROTHERS INFRASTRUCTURE, <del>SUBARN</del> MP	<del>PRABODHA</del> CHANDRA NAYAK	3990/2025
136	D-WP(C)/4512/2025 WP(C)/3615/2025	M/S. L K BROTHERS INFRASTRUCTURE, <del>SUBARN</del> MP	<del>PRABODHA</del> CHANDRA NAYAK	3991/2025
137	D-WP(C)/29840/2024 WP(C)/17109/2024	M/S. LORDS INFRACON PVT. LTD MP	PRABODHA CHANDRA NAYAK	3992/2025
138	D-WP(C)/8206/2025 WP(C)/6354/2025	ANJANA DAS MP	SANJIB RAY	3993/2025
139	D-WP(C)/6176/2025 WP(C)/4647/2025	DR. JADUMANI NAYAK MP	DEEPAK KUMR PANDA	3994/2025
140	D-WP(C)/6176/2025 WP(C)/4647/2025	DR. JADUMANI NAYAK MP	HARMOHAN DHAL	3995/2025
141	D-WP(C)/9488/2025 WP(C)/ /	BASUDEV SAHOO MP	RAMA CHANDRA JENA	3996/2025
142	D-WP(C)/9487/2025 WP(C)/ /	RAJIBLOCHAN PATRA MP	SAMEER KUMAR DAS	3997/2025
143	D-WP(C)/46831/2024 WP(C)/30412/2024	RABINARAYAN JENA MP	SAMEER KUMAR DAS	3998/2025
144	D-WP(C)/9490/2025 WP(C)/ /	SARAT CHANDRA ROUT MP	PRONOY MOHANTY	3999/2025
145	D-WP(C)/9491/2025 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	4000/2025
146	D-WP(C)/9495/2025 WP(C)/ /	B.SWETALINA MP	PRASANTA KUMAR NANDA	4002/2025
147	D-WP(C)/9497/2025 WP(C)/6782/2025	RAMESH CHANDRA NAYAK MP	AKSHAYA KUMAR JENA	4003/2025
148	D-WP(C)/9501/2025 WP(C)/6778/2025	PITAMBAR PALAI MP	MANOJA KUMAR KHUNTIA	4004/2025
149	D-WP(C)/4167/2025 WP(C)/3464/2025	KHETRABASI NAYAK MP	NIRANJAN PANDA	4005/2025
150	D-WP(C)/9510/2025 WP(C)/ /	SANTANU SAHOO MP	JAJATI KESHARI KHUNTIA	4006/2025
151	D-WP(C)/854/2025 WP(C)/917/2025	M/S. BABA TAJ INDUSTRIES, CUTTACK MP	AMITABH MISHRA	4007/2025
152	D-WP(C)/854/2025	M/S. BABA TAJ INDUSTRIES, CUTTACK	AMITABH MISHRA	

	WP(C)/917/2025	MP		4008/2025
153	D-WP(C)/53406/2024 WP(C)/32479/2024	SHAKTI DIPTA ROUT MP	BISWABIJAYABAXI ACHARYA	4009/2025
154	D-WP(C)/1051/2025 WP(C)/1330/2025	DAMAYANTI DASH MP	SANTOSH KUMAR NANDA	4010/2025
155	D-WP(C)/9541/2025 WP(C)/ /	M/S. SUMITRA MOHAPATRA, KARANJAPADA, BANARSA MP	ADARSH MOHANTY	4011/2025
156	D-WP(C)/1051/2025 WP(C)/1330/2025	DAMAYANTI DASH MP	SANTOSH KUMAR NANDA	4012/2025
157	D-WP(C)/9549/2025 WP(C)/ /	SUDESHNA MAHARANA MP	ADYASIDHI MISHRA	4013/2025
158	D-WP(C)/26369/2024 WP(C)/15398/2024	DIPTIMAYEE PATRA MP	JAGAJIBAN PRADHAN	4014/2025
159	D-WP(C)/9560/2025 WP(C)/ /	BAPI SINGH MP	JAGANNATH BHUYAN	4015/2025
160	D-WP(C)/9563/2025 WP(C)/ /	RAJESWARI GOUD MP	SHASHI BHUSAN JENA	4016/2025
161	D-WP(C)/9565/2025 WP(C)/ /	MAMATA PATRA MP	SHASHI BHUSAN JENA	4017/2025